

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:104
ANSWERED ON:26.02.2008
DEPLOYMENT OF PMF
Nayak Shri Ananta

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some State Governments including Naxal and Maoist affected States have sought the help of the Union Government for deployment of adequate number of PMF; and

(b) if so, the names of the States and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI SRIPRAKASH JAISWAL)

(a) to (b) : Concerned State Governments take necessary action to deal with naxalite activities. The Central Government supplements their efforts and resources by a variety of measures that include deployment of Central paramilitary forces which work under the control of the State Government concerned, sanctioning of India Reserve battalions, assistance for strengthening of the State police and Intelligence agencies, re-imbusement of security-related expenditure, assistance in training of State police forces, sharing of Intelligence, bringing about inter- State coordination and assistance in development works through a range of schemes of various Ministries.

33 battalions of Central paramilitary forces (inclusive of 1 battalion of State Armed Police on inter-State deputation) are currently deployed on anti-naxalite duties for assisting the State police forces: Andhra Pradesh 4; Bihar 4; Chhattisgarh 13; Jharkhand 5; Madhya Pradesh 1; Orissa 4; Uttar Pradesh 1; and West Bengal 1.

Deployment of Central paramilitary forces, in various States, from time to time, depends, inter alia, on the overall law and order situation obtaining and the availability of forces.

After the naxalite attack on multiple police establishments in Nayagarh and Ganjam districts of Orissa on 15/16-02-2008, 4 companies of Central paramilitary forces were immediately made available to Orissa (in addition to the 4 battalions already deployed in the State).